Central Administrative Tribunal Principal Bench



C.P. No. 334 of 1999 in O.A. No. 2687 of 1993

New Delhi, dated this the 10th July, 2000

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A) HON'BLE MR. KULDIP SINGH, MEMBER (J)

Shri Tara Chand, S/o Shri Nanak Chand, R/o Vill. Khajoori, Delhi-110094.

.. Petitioner

(None appeared)

Versus

Shri S.C. Poddar, Director of Education, Government of NCT of Delhi, Old Secretariat, Delhi-110054.

.. Respondent

(By Advocate: Shri Vijay Pandita)

ORDER (Oral)

MR. S.R. ADIGE, VC (A)

Persused C.P. No. 333/99 and heard Respondents' counsel Shri Vijay Pandita. None appeared on behalf of applicant.

- 2. By the Tribunal's order dated 23.8.99 in O.A. No. 2687/97, Respondents were directed to take appropriate decision in the matter of granting applicant ad hoc promotion to the post of Laboratory Assistant in the scale of Rs.1200-2040.
- 3. Shri Pandita has drawn our attention to the Respondents' order dated 27.1.2000 promoting applicant to the post of Laboratory Assistant on ad hoc basis in the scale of Rs.1200-2040.



4. As the direction for respondents to promote applicant as Laboratory Assistant on ad hoc basis, therefore, the Tribunal's order dated 23.8.99 in O.A. No. 2687/97 has since been complied with. Under the circumstances, the C.P. is dropped. Notices are discharged.

(Kuldip Singh)
Member (J)

(S.R. Adige) Vice Chairman (A)

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